

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.71/MP/2021

Subject : Petition seeking directions to the Respondents for clearing the outstanding bills from August, 2011 to December, 2012 along with interest.

Petitioner : NILE Limited (NILE)

Respondents : Transmission Corporation of Andhra Pradesh Limited and 4 Ors.

Date of Hearing : **14.2.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Parties Present : Shri Mithun Shashank, Advocate, NILE
Shri Aditya Sharan, Advocate, NILE
Shri D. Abhinav Rao, Advocate, Telangana Discoms
Shri Rahul Jajoo, Advocate, Telangana Discoms
Shri Sidhant Kumar, Advocate, AP Discoms
Ms. Eksha Kashyap, Advocate, AP Discoms

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought the liberty to file a rejoinder in the matter. Accordingly, the Commission permitted the Petitioner to file its rejoinder within a week.

2. The Petition will be listed for the hearing on **5.3.2024**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**